

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 310 of 2013 &
IA-403 of 2013

Dated : 17th September, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Gayatri Sugar Ltd.

..... Appellant(s)

Versus

Andhra Pradesh Northern Power
Distribution Co & Anr.

..... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Angad Mehta

Counsel for the Respondent(s) : Mr. P. Shiva Rao for R-1
Mr. K. V. Mohan
Mr. K.V. Balakrishnan for R-2

ORDER

Mr. P. Shiva Rao, the learned counsel for the Respondent no.1 is filing his Written Submissions today after serving copy on the other side.

Judgment is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson